

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00137/2016

Jabalpur, this Monday, the 20th day of August, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Hariprasad Singh S/o Shri Ramlakhan Singh,
Aged about 55 years, Inspector,
Central Excise and Service Tax,
Satna, Address-M.I.G. 284,
Bharoot Nagar Colony,
Satna, District Satna (MP)

-Applicant

(By Advocate –**NONE**)

V e r s u s

1. Union of India, through its Secretary,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi-110001

2. The Chairperson, Central Board of Excise
and Customs, North Block, Defence Hqrs.,
Rashtrapati Bhawan,
New Delhi-110011

3. The Chief Commissioner, Customs,
Central Excise & Service Tax, 48,
Administrative Area, Arera Hills,
Hoshangabad Road, Bhopal Zone (MP) 462001

4. The Commissioner, Customs,
Central Excise & Service Tax,
Napier Town, Income Tax Chowk,
Near Mission Compound,
Jabalpur-452001 (MP)

-Respondents

(By Advocate –**Shri Ramanuj Choubey proxy counsel for**
Shri Siddharth Seth for respondents)

O R D E R (ORAL)**By Navin Tandon, AM:-**

None for the applicant.

2. On last four occasions also i.e. on 20.09.2017, 19.12.2017, 09.03.2018 & 18.05.2018 none appeared for the applicant.

3. Today also when the matter was called none appeared for the applicant. Thus, it is seen that the applicant is no more interested in prosecuting this case.

4. Accordingly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member